

श्री ओम प्रकाश त्यागी : इस समाचार में कहां तक सत्यता है कि हमारी गवर्नमेंट ने रशिया को एप्रोच किया और उन्होंने आश्वासन दिया है कि वह हमारी नैवी को मजबूत करेंगे और उन्होंने उसके बदले में भारत सरकार से कुछ सहूलियतें मांगी हैं और भारत सरकार ने आश्वासन भी दे दिया है कि उन के नैवल फ्लीट को यहां कुछ सुविधाएं दी जायेंगी ?

SHRI JAGJIWAN RAM : I do not think there is any truth in it.

MR. SPEAKER : Dr. Ranen Sen.

श्री अटल बिहारी वाजपेयी : प्रश्नकर्ता के प्रश्न का उत्तर नहीं मिला है। प्रश्न के दो भाग थे।

SHRI N. DANDEKER : Either there is truth or there is no truth in it. The Minister must reply.

श्री ओम प्रकाश त्यागी : अध्यक्ष महोदय, ऐसा समाचार है और उस में सच्चाई है लेकिन मंत्री महोदय द्वारा जानबूझकर गलत जवाब दिया गया है।

श्री अटल बिहारी वाजपेयी : प्रश्न के दो भाग थे। क्या सोवियत रशिया ने हमारी जल सेना को मजबूत करने के लिए कोई सहायता देने का आश्वासन दिया है। अब आप वहां पनडुब्बियां ले रहे हैं और यहां मना कर रहे हैं तो वह गलत नहीं हो सकता है। दूसरा भाग यदि गलत है तो आप स्पष्ट करिये।

SHRI JAGJIWAN RAM : So far as equipment or ammunition for the armed forces is concerned, we are seeking assistance for purchasing or procurement from various parts of the world including USSR. The prominent part of the question was whether we are going to give certain facilities to the Russian Navy. To that, I say there is no truth.

DR. RANEN SEN : May I know from the Minister whether it is a fact that in the recent past, in the Indian Ocean region, the United Kingdom and the USA have jointly

set up certain naval stations in the Seychelles island and other islands. and if that is so, what is the action of the Government of India, and whether the Government of India have protested against this particular action of the United Kingdom and the USA to set up certain naval stations in those places ?

SHRI NARENDRA SINGH MAHIDA : This is a question which I would like the Members to understand. (*Interruption*) Our Indian territories are only up to 12 miles and beyond that....

DR. RANEN SEN : Please excuse me. Last year and even this year, in the budget session it was said by the Government that the Government policy is not to allow any base for any power to be set up in Indian Ocean. Therefore, I put this question.

MR. SPEAKER : Mr. Mahida, I gave you a good chit. But if you are not certain of the position, it is much better you pass it on to the senior Minister.

SHRI JAGJIWAN RAM : I do not have specific information on this point. So I would not like to answer it offhand.

Price of controlled Cloth

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- *215. SHRI JAGESAWAR YADAV
SHRI VASUDEVAN NAIR
SHRI ISHAQ SAMBHALI
SHRI SARJOO PANDEY
SHRI INDRAJIT GUPTA

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Indian Cloth Manufacturer's Federation has demanded an increase in the prices of controlled cloth ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b) : The Indian Cotton Mills Federation, Bombay, have represented for an increase in the prices of controlled cloth recently and the request is under careful scrutiny.

श्री जागेश्वर यादव : अध्यक्ष महोदय, हालत आज यह है कि गल्ले का भाव जबकि मन्दा हो रहा है तो कपड़े का भाव इस समय तेज हो रहा है। इससे पहले जब गल्ले का भाव तेज था तो उस समय कपड़े का भाव मन्दा था तो आखिर इस का क्या कारण है कि जब गल्ले का भाव तेज होता है तब कपड़े का भाव कम होता है और जब गल्ला अभी मन्दा हो रहा है तो कपड़ा क्यों तेज हो रहा है ?

अध्यक्ष महोदय : प्रश्न वैसे माननीय सदस्य का अच्छा है लेकिन वह मौजूदा प्रश्न से बाहर जाता है। माननीय सदस्य कंट्रोल के कपड़े के मूल्य बढ़ाने के बारे में इन्डियन क्लाय मैनुफैक्चरर्स फेडरेशन ने जो मांग की है उस से सम्बन्धित प्रश्न पूछ सकते हैं।

श्री जागेश्वर यादव : अध्यक्ष महोदय, वास्तविकता यह है कि गल्ले के दाम का असर हर चीज के भाव पर होता है और इसलिए मैं मंत्री महोदय से यह जानना चाह रहा हूँ कि आज जबकि गल्ला मन्दा हो रहा है तो कपड़े का भाव तेज क्यों हो रहा है ? हर चीज की क्रीमत गल्ले के भाव से सम्बन्धित होती है ?

अध्यक्ष महोदय : अगर मंत्री महोदय जवाब देने को तैयार हों तो मुझे कोई ऐतराज न होगा। माननीय सदस्य ने जो यह कहा कि गल्ले के भाव का असर हर चीज की क्रीमत पर होता है वह ठीक बात है बाकी मैंने तो यही कहा था कि मौजूदा सवाल से वह चीज यहाँ पर नहीं उठती है। मंत्री महोदय चाहें तो जवाब दे सकते हैं।

श्री राम सेबक : श्रीमन, यह कपड़े का जो भाव है उसके दाम ज्यादा होने के कई कारण हैं। एक तो कोटन प्राइस है; वेजेज बढ़ी हैं लोगों की और इनकी इन दी कोस्ट आफ पावर है, फ्यूल वगैरह है। यह सब कन्सिडरेशंस हैं जिनकी वजह से यह विचार किया जा रहा है कि उस के भाव बढ़ाये जायें या न बढ़ाये जायें।

SHRI VASUDEVAN NAIR : I am surprised to hear the Minister saying that the Government is seriously considering this question. I should like to invite the attention of the Minister to the almost unanimous or near unanimous decision taken by the Consultative Committee some time back when this matter was brought before the Committee that there is absolutely no case for the price rise of controlled cloth. Even after such a decision...

SHRI S. K. TAPURIAH : Sir, I also happen to be a member of that Consultative Committee. Only day before yesterday you stopped us from quoting what has transpired in a consultative Committee. So, we want a ruling on that.

SHRI NAMBIAR : Sir, your ruling was that what transpired in the Consultative Committee cannot be quoted. But the decision can be quoted.

MR. SPEAKER : No it cannot be quoted. I would request Shri Vasudevan Nair to ask a straight question. Let him not make any reference to what happened in the Consultative Committee. That is not a very healthy practice.

SHRI NAMBIAR : The recommendation can be quoted.

SHRI S. K. TAPURIAH : There was no such ruling. The other day when we wanted to quote something that took place in the Consultative Committee about Bengal, Sir, you stopped us from doing that. So, you cannot have two different standards.

SHRI S. M. BANERJEE : After the Consultative Committee meeting certain things go to the newspaper and many people know what has happened in the Consultative Committee. If there are certain decisions which are in the interest of the people, are we not entitled to quote them ?

MR. SPEAKER : They need not be quoted in this House.

SHRI INDRAJIT GUPTA : Generally, there are official press briefings after such meetings. It is not a leakage.

SHRI S. K. TAPURIAH : I say that no decision, as suggested by Shri Vasudevan Nair, was taken. I was also there in that meeting and I make that claim. Sir, you can find out the position after making an enquiry.

MR. SPEAKER : I would suggest that hon. Members should avoid making references to the proceedings of the Consultative Committee. But if a news item has appeared or there has been a press briefing by the Chairman, I think there is no harm in referring to it.

श्री अटल बिहारी वाजपेयी : मैं एक स्पष्टीकरण चाहता हूँ। यह इन्फार्मल कन्सल्टेटिव कमेटियां हमारी पार्लियामेंट कमेटियां नहीं हैं।

AN HON. MEMBER : It is not informal.

श्री अटल बिहारी वाजपेयी : इन्फार्मल हों या फार्मल हों, यह पार्लियामेंट्री कमेटियां नहीं हैं। अगर पार्लियामेंट्री कमेटियां नहीं हैं तो वहां जो कुछ होता है उसका हवाला देने में कैसे आपत्ति हो सकती है ? यह मामला गम्भीर है। आप इस पर विचार कर के तब कोई फैसला दीजिये। पार्लियामेंट्री कमेटी की प्रोसीडिंग्स का हवाला देने का विरोध मैं समझ सकता हूँ। आप इस पर विचार कीजिये।

MR. SPEAKER : I am really thankful to you for this point. That is why I suggest that it should be converted into a Parliamentary Committee.

DR. RAM SUBHAG SINGH : It is very good of you to have made that suggestion yesterday and even today. I hope government will accept this suggestion.

श्री अटल बिहारी वाजपेयी : जब तक वह पार्लियामेंट्री कमेटियां नहीं हैं, जो कुछ वहां होता है उस का हवाला दिया जा सकता है।

MR. SPEAKER : Let the Ministry think about it.

SHRI VASUDEVAN NAIR : The present practice in the meeting of the Consultative Committee is that an official hand out is given to the press after the meeting. I only said that there was near unanimity or consensus. Of course, the Swatantra Party is opposed to all such things. I know it.

We thought the Minister also was convinced about it. After all that, why does the minister again come before this House and say that they are again seriously considering it, when it was only three or four months ago that we had this discussion ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : We have received a representation from the Indian Cotton Mills Association and we are thinking of referring it for examination by the Tariff Commission or by the Bureau of Industrial Costs and Prices. We will refer this memorandum, the deliberations of the informal Consultative Committee and also the points suggested by hon. members here to either of those two bodies.

श्री सरजू पाण्डेय : अभी माननीय मंत्री जी ने कहा कि कपड़े के दाम बढ़ाने पर विचार हो रहा है। सारे देश में हर चीज के दाम वह बढ़ाते चले जा रहे हैं जैसे साबुन के, दालदा के, तेल के, कपड़े के। हर चीज के लिये मंत्री महोदय कहते हैं कि कास्ट आफ प्रोडक्शन बढ़ गया है। लेबर स्ट्राइक करती है तो उन की अच्छी तरह मरम्मत की जाती है। कोई मिल वाला बोनस नहीं देता। मैं जानना चाहता हूँ कि यह प्राइसेज कहां तक बढ़ेंगी। जैसा माननीय सदस्य ने कहा गल्ले के दाम गिरते जा रहे हैं और दूसरी चीजों के बढ़ते जा रहे हैं। इस की लिमिट कहां है ?

श्री ल.ना. मिश्र : मैं माननीय सदस्य से सहमत हूँ कि कपड़े के दाम काफी बढ़ते गये हैं। पिछले दिनों तो 6 बार दाम बढ़ाये गये। यह कोई अच्छी बात नहीं है। इसलिये टैरिफ कमिशन की, जो एक क्वासी जुडीशल बाडी है, और ब्यूरो आफ इंडस्ट्रियल कास्ट्स ऐंड प्राइसेज, दोनों में से एक के पास हम इस चीज को भोजना

चाहते हैं जांच के लिये। उनके जो सुझाव हमारे पास आयेंगे उन पर विचार करके जो नीति हम स्वीकार करेंगे उसके अनुसार अगर उस में तब्दीली करनी होगी तो करेंगे।

SHRI INDRAJIT GUPTA : May I know whether it is a fact or not that the *per capita* consumption of cloth in this country has actually been going down in the last five years and it has gone down by something like 4 per cent? If that is so, does not the Government realise that by raising the cloth prices further, consumption will decline still further? What is their thinking? Are they amenable only to pressure by bodies like Indian Cotton Mills Federation?

SHRI L. N. MISHRA : All these points will be borne in mind when consideration is given to the representation made by the Indian Cotton Mills Federation. But we are not ourselves taking any decision in this matter. We are referring this matter to the Tariff Commission or the Bureau of Industrial Costs and Prices.

SHRI INDRAJIT GUPTA : Has consumption of cloth gone down or not?

SHRI L. N. MISHRA : For that, I require notice. It will be examined by either of these two bodies and we will take a decision after that. Today I do not say that we are going to give any price rise to them.

SHRI S. R. DAMANI : I was also a member of the Consultative Committee and no such decision was taken. Controlled quality cloth is manufactured by mills which are situated in small towns. During the course of the year, the cost of production has gone up due to the steep rise in the cotton prices. These mills are facing a crisis. If a decision is not taken, some mills are likely to close down throwing out thousands of workers. Government has given an assurance that price will be revised. During the last 1½ years, prices have not been revised. What stands in the way of taking a decision to revise the prices, which the Government has assured?

SHRI L. N. MISHRA : These are points in favour of the rise in price and there are

points given by other friends against rise in price. We do not want to take any decision on our own. We are referring this to one of these bodies and, on their recommendation, we shall take some decision.

SHORT NOTICE QUESTION

Documentary on Land Grab Movement

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S.N.Q. 2. **SHRI S. K. TAPURIAH :**
SHRI NANJA GOWDER :
SHRI SAMAR GUHA :
SHRI R. R. SINGH DEO :
SHRI KANWAR LAL GUPTA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that there is a documentary shown recently in Delhi cinemas produced by the Films Division of the Government of India regarding land grab movement in the country ;

(b) if so, whether it is also a fact that the land grab movement is presented in a favourable light in the documentary ;

(c) whether Government's attention has been drawn to criticism made of this documentary by a number of political personalities in the country ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) There was a brief item on the land grab movement in West Bengal in a newsreel released in Indian News Review No. 1136 on 17 July, 1970 produced by the Films Division.

(b) No, Sir, the newsreel is merely an objective presentation of the news.

(c) Yes, Sir.

(d) The Indian News Review seeks to project newsworthy events in an objective manner.